

## **Agreement on Trade and Commerce**

December 24, 1962

### **AGREEMENT BETWEEN THE GOVERNMENT OF INDIA AND THE GOVERNMENT OF BURMA CONCERNING TRADE AND COMMERCE**

#### **Rangoon**

The Revolutionary Government of the Union of Burma and the Government of the Republic of India, BEING desirous of strengthening the friendship traditionally existing between them and of promoting closer economic and commercial relations between their countries, HAVE agreed as follows :

#### Article I

The two Governments, shall, within the framework of their laws and regulations in force from time to time, afford necessary facilities for the import/export of commodities mentioned in the attached Schedules 'A' and 'B'.

#### Article II

The two Governments shall provide reasonable facilities for import into and export from either country of commodities not specifically mentioned in the attached Schedules 'A' and 'B'.

#### Article III

Each Government shall give full consideration to suggestions that may be made from time to time by the other Government for facilitating the import into one country of commodities which are available for export from the other.

#### Article IV

Each Government shall, subject to prices and quality being satisfactory, give full consideration to suggestions that may be made from time to time by the other Government for the development and expansion of commerce and the diversification and balancing of trade between the two countries.

#### Article V

The two Governments recognize the needs and requirements of each other for foreign exchange in the context of their developing economies and agree to take such steps as may be necessary to achieve as near a balance in their trade as may be practicable.

#### Article VI

Each Government shall accord to the commerce of the other country treatment no less favourable than that accorded to the commerce of any third country.

#### Article VII

The two Governments agree to explore ways and means and to take necessary steps for the most convenient and economical transportation of commodities between the two countries.

#### Article VIII

The two Governments will use their best endeavours to promote the development and interest of shipping of both countries, and, in particular, shall accord to the ships sailing under the flag of the other country, while entering, staying in or leaving the ports of the other country, all facilities consistent with their respective laws, rules and regulations.

#### Article IX

This Agreement takes effect from the date on which it is signed and will remain in force for a period

of three (3) years, subject to such modifications as may be agreed upon between the two Governments at the beginning of each calendar year.

DONE at Rangoon, on the Twenty fourth day of December, 1962, in two original copies in the English language, both of which are authentic.

Sd/

V. SHANKAR

For the Government of the Republic of India.

Sd/-

SEIN KYI

For the Revolutionary Government of the Union of Burma.

#### **SCHEDULE A**

##### COMMODITIES FOR EXPORT FROM BURMA TO INDIA

1. Rice
2. Teak
3. Hardwoods
4. Hides and skins
5. Pig lead and other mineral ores
6. Seed potatoes

#### **SCHEDULE B**

##### COMMODITIES AVAILABLE FOR EXPORT FROM INDIA TO BURMA

1. Cotton yarn and sewing thread.
2. Cotton and woollen piece goods; synthetic fibre textiles; their manufactures and made up goods.
3. Jute and jute products.
4. Coir yarn and manufactures.
5. Dried prawns, fish and preparations.
6. Agricultural and food items like spices, coffee, tea, vegetable and hydrogenated oils, Biri leaves, sandalwood.
7. Coal.
8. Chemical, Pharmaceutical and allied products, including paints, pigments, varnishes, inks and dyestuffs.
9. Engineering goods, including electrical goods; machinery for jute, textile, sugar, oil, printing, paper and cement mills; fans, bicycles, sewing machines and their components and spare parts; pumps, diesel engines, oil expellers; railway rolling stock; safes and strong boxes, telephone and telegraph equipment; agricultural tools and implements; machinery components, parts and accessories.

10. Hardware and constructional material, including household and building material.
11. Miscellaneous goods like synthetic stones, gums and resins, lac and shellac, printed books, newspapers, periodicals, stationery and sports goods, rubber and plastic goods.